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SLP(Crl.)No. 1988 OF 2001

ITEM No.44

Court No. 5

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1988/2001

(From the judgement and order dated 09/12/1999 in CRWJC 243/96  
of The HIGH COURT OF PATNA)

STATE OF BIHAR & ANR.

Petitioner (s)

VERSUS

MD. KHALIQUE & ANR.

Respondent (s)

( With Appln(s). for stay&exemption from filing O.T. )  
( With Office Report )

Date : 17/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Kumar Rajesh Singh,adv.  
Mr. B.B. Singh,Adv.

For Respondent (s) Mr. N.P.Midha,adv.  
No.2 Mr. N.N.Ojha,adv.  
Mr. Bharat Sangal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

In view of the letter circulated the matter is  
adjourned for four weeks.

.SP1

(Suman Wadhwa)  
Court Master

(H.K.Bhatia)  
Court Master